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Declaration of Assets and Liabilities

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse / Name(S)	Dependant-1	Dependant-2	Dependant-3 W Etc. Name Shughu Angour
(1)	Cash	20000	SName(5) Asha Dev	Jeefulgi	Katukame	Shwelli
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15000 15000 1500 VIVE 1509 VIVE 16000	54	2000/		
(111)	Bonds, Debentures and Shares in companies				and the state of t	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	50000	30 97		4	
(vii)	Other assets, such as values of claims / interests				24	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

1		And the Control of th			
1	(d) dues to depart	rtments		T	
1	dealing with telep	phones			
	(e) dues to depar	tments			
	dealing with gove	rnment			
	transport (includi	ng			
	aircraft and helico	opters)			
	(f) Other dues, if	any			
(b)	(i) Income Tax in	cluding	1		
	surcharge [Also in	dicate	M. Y _ 2021 - 29	2	
	the assessment y	ear unto	201120 1		
	which Income Tax	Return	221139=		
	filed. Give also Pe	rmanent	METDEARLIEL		
	Account Number ((PAN)]	A. Y _ 2021-29 221139=1 AKFP59845L		
	(ii) Wealth Tax [A	iso			
	indicate the asses	sment			
	year upto which V	Vealth			
	Tax return filed.]				
	(III) Sales Tax [On	ly in			
	case of proprietary business]	/			
	(iv) Property Tax				
1.5	T(W) Property Tax				
c.	Personal Detail				
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Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	To lake	\$ ~ -			
(H)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			a T		
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	13-18-18-18-18-18-18-18-18-18-18-18-18-18-	65 P (32)	_		
(v)	Others (such as interest in property)	1000				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(8)	(i) Loans from Banks	01.1.		
	(ii) Loans from financial institutions	HDFC, Colydo Johns	5 lakh	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			